

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

04.04.2011

MA 86/2011 (OA No. 10/2008)

Applicant present in person.

Mr. Anupam Agarwal, Counsel for respondents nos. 1 to 3.

Mr. V.S. Gurjar, Counsel for respondent no. 4.

Applicant present in the court. The same is verified by Mr. S.S. Ola, Advocate, appearing on behalf of Mr. P.V. Calla, Counsel for the applicant. Applicant submitted a Misc. Application No. 86/2011 for withdrawal of the OA. The MA is allowed.

OA No. 10/2008 stands dismissed as withdrawn.

Anil Kumar
(ANIL KUMAR)

MEMBER (A)

AHQ

K.S. Rathore
(Justice K.S. Rathore)
MEMBER (J)

copy given to
No- 386 To 388
5/4/11